

- (a) the details of the services being run under Bharat Nirman Yojana;
- (b) the details of the schemes being run in Rajasthan, district-wise; and
- (c) whether roads have been constructed under this programme in Rajasthan and if so, the length in kilometer and the places where roads have been constructed?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) The six components included under the programme of Bharat Nirman are irrigation, drinking water, electrification, roads, housing and rural telephony.

(b) All these six components of Bharat Nirman are implemented in Rajasthan. Out of these six components, five components of Rural Electrification, Rural Road Connectivity, Rural Drinking Water Supply, Rural Housing and Rural Telephone Connectivity are being implemented in all 33 districts of Rajasthan under the Rajiv Gandhi Grameen Vidhyutikaran Yojana (RGGVY), Pradhan Mantri Gram Sadak Yojana (PMGSY), National Rural Drinking Water Programme (NRDWP), Indira Awas Yojana (IAY) and Village Public Telephones through Bharat Sanchar Nigam Limited respectively. Under the component of Creation of Additional Irrigation Potential, Narmada Nahar Project and Ganga Nahar Project are being run in Jalore and Ganganagar districts respectively. Besides these two, five minor irrigation projects are also being implemented in Kota and Baran districts.

(c) Yes. Under Bharat Nirman Yojana 10427.40 km. length of road has been constructed under new connectivity and 13833.60 km. under up-gradation. Thus, total 24261 km. length of road has been constructed in all 33 districts of Rajasthan.

Barrage projects sanctioned by commission

†1334. SHRI RASHEED MASOOD: Will the PRIME MINISTER be pleased to state:

- (a) the number of barrage projects sanctioned by Planning Commission all over the country in the year 2011-12;
- (b) the names of the States where all these projects would be set up;
- (c) the total amount earmarked for these projects; and

†Original notice of the Question was received in Hindi.

(d) by when these projects are targeted to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) Two number of barrage projects in the country were accorded investment clearance by the planning Commission during the year 2011-12.

(b) These projects viz. (i) Purna Barrage-2 (Ner Dhamana) Medium Irrigation Project with revised estimated cost of Rs. 617.46 crore and (ii) Tembhu Irrigation Project (New Major Irrigation Project) with estimated cost of Rs. 3450.35 crore are located in Maharashtra.

(c) Water, as per the Constitution, is a State subject and it is the responsibility of the State Governments to plan, formulate, design, execute, operate and maintain water resources projects from their financial resources based on their own priority.

(d) Purna Barrage-2 (Ner Dhamana) and Tembhu Irrigation Project are to be completed by 31st March of 2014 and 2016 respectively.

Development of natural resources

†1335. SHRI SHIVANAND TIWARI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the economy of the country can be accelerated by developing natural resources of the country;

(b) if so, the reaction of the Government thereto;

(c) whether it is also a fact that Government has made any basis for entrusting the responsibility of their use; and

(d) if so, the details of such basis and if these basis have not been fixed so far, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) and (b) The growth of the economy can be accelerated with the development of natural resources as these are the valuable raw material for development. However, the major requirement is development of natural resources in a sustainable manner on account of their limited supply and the need to protect the environment.

†Original notice of the Question was received in Hindi.